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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 10th December, 2021

No.HC.XV.12/2021/141/RV. Shri Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji (under suspension), now attached to the Office of the District & Sessions Judge, Dhubri, is allowed to draw subsistence allowance @ 50% of his basic pay and allowance as admissible under the provisions of Rule 53 (1)(ii)(a) of the Fundamental Rules with effect from 11.11.2021.

By Order

Sd/- Romen Baruah
REGISTRAR (VIGILANCE)

Memo No. HC.XV.12/2021/ 141A /RV., Date 10.12.2021

Copy to :-

- 1.The L.R.-cum-Commissioner and Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6, for information.
- 2.The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati, for information with reference to High Court Memo. No. HC.XV.12/2021/135A/RV., dated 11.11.2021.
- 3.The District and Sessions Judge, Dhemaji, Pin. 787057, for information with reference to High Court Memo. No. HC.XV.12/2021/135A/RV., dated 11.11.2021.
- 4.The District & Sessions Judge, Dhubri, Pin.783301 for information with reference to High Court Memo. No. HC.XV.12/2021/135A/RV., dated 11.11.2021.
- 5.The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 6.Shri Nur Ahmed Laskar, Secretary, District Legal Services Authority, Dhemaji (under suspension) now attached to the Office of the District & Sessions Judge, Dhubri, Pin.783301 for information with reference to his letter, dated 06.12.2021.
- 7.The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above notification in the Assam Gazette.
- 8.The Treasury Officer, Dhemaji, Pin. 787057/Dhubri, Pin.783301 for information with reference to High Court Memo. No. HC.XV.12/2021/135A/RV., dated 11.11.2021.
- 9.The Administrative Officer (Judicial) (Appointment Section/Statement Section), Gauhati High Court, Guwahati.
- ✓ 10.The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
- 11.The C.A. to Registrar General/Registrar (Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati.


10.12.2021
REGISTRAR (VIGILANCE)

(Handwritten initials)